

HIGH COURT OF SIKKIM
Record of Proceedings

Crl. Rev. P. No. 2 of 2018

SAMIR NATH

PETITIONER (S)

VERSUS

MILAN SHARMA AND ANR.

RESPONDENT(S)

Date: 31.07.2018

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, A.C.J.

For Petitioner(s)

: Mr. Manish Kr. Jain, Advocate.

....

ORDER

Learned Counsel for the Petitioner seeks some time to surrender before the Court of the learned Judicial Magistrate, East Sikkim, at Gangtok.

Considered.

Let the Petitioner appear before the learned Judicial Magistrate within fifteen days from today.

Nothing further survives for adjudication.

Crl. Rev. P. No. 2 of 2018 stands disposed of accordingly.

Acting Chief Justice
31.07.2018

Index : Yes / No
Internet : Yes / No

Jk/bp